

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. (IB)-207(ND)/2017**  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017**

**NAME OF THE COMPANY: M/s. Value line Interiors Pvt. Ltd. Vs M/s Orris Infrastructure Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code, 2016**


<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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Present: For Petitioner (s): Mr. Jayant Mehta, Advocate  
Mr. Amit Dhaka, Advocate  
Mr. Apoorv Malik, Advocate  
Mr. Manohar Malik, Advocate

For Respondent (s): Mr. Pankaj Vivek, Advocate

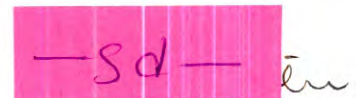
**Order**

Re-notify this case on 31<sup>st</sup> July 2017.



[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)



[ INA MALHOTRA ]  
MEMBER [J]